

4

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1092/(MAH)/2017
M.A. No. 672/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: HDFC Bank Ltd.
V/s.
Jitendra Jain & Ors. (Kamla Real Estate Hub Pvt. Ltd.)

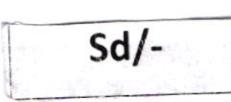
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4	Adv. Prashant Phopale P.M.H Law	ADVOCATE	

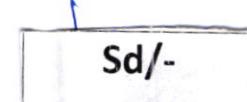
ORDER

MA No. 672/2017 IN CP No. 1092/I&BP/NCLT/MB/MAH/2017

Wrongly on Board.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)